

ing under the Indian Council of Agricultural Education which lays down a uniform standard. If there is any lack of uniformity in standards, I shall see that it is set right.

**Shri Bhagwat Jha Azad:** As a result of the growing emphasis on agriculture, the demand for agricultural graduates is likely to go up to 20,000 as the hon. Minister has stated. How do Government propose to meet this large number, which is growing every day?

**Dr. Ram Subhag Singh:** This requirement of 20,000 graduates, when worked out, came to admitting 6,200 students each year. Admission, actually, in 1961-62 was 6,400. So, we are not short of our requirements.

**Dr. P. S. Deshmukh:** May I know if the Government have any idea of replacing the present village-level workers with graduates in agriculture?

**Dr. Ram Subhag Singh:** That will be examined by the Community Development Ministry.

**Shrimati Renu Chakravartty:** Is the Minister aware of the fact that those who are passing out from the Higher Secondary School in Agriculture are not finding that the course in the Agriculture Graduate Institutions are suitable for them and they are not doing well? May I know whether there is any proposal to integrate the two—the Higher secondary school course in Agriculture and the Graduate course?

**Dr. Ram Subhag Singh:** That effort is being made to integrate the two types of Agricultural institutions. If there is any anomaly, the hon. Member is welcome to let me know and I shall do the needful in the matter.

**Mr. Speaker:** Shri D. C. Sharma. (The hon. Member did not rise) next.

**Shri D. C. Sharma:** May I know..

**Mr. Speaker:** Next question.

### Cooperative Movement

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{ **Shri P. R. Chakraverti:**  
**Shri Subodh Hansda:**  
**Shri R. G. Dubey:**  
**Shrimati Vimla Devi:**  
**Shri Vishram Prasad:**  
**Shri Sidheshwar Prasad:**  
**Shri Ramshekhar Prasad**  
 \*349. } **Singh:**  
**Shri Marandi:**  
**Shri P. Kunhan:**  
**Shri Bhakt Darshan:**  
**Shri Bhagwat Jha Azad:**  
**Shri Rameshwar Tandia:**  
**Shrimati Jamunadevi:**  
 } **Shri N. R. Laskar:**

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Planning Commission has drawn the attention of the States to the shortfall in the programme for co-operative development;

(b) if so, whether the Central Government have examined the positive points raised by the Commission and whether remedial measures have been taken with a view to giving greater attention to administrative and organisational problems; and

(c) how Government propose to recompensate the short-fall and achieve the target of co-operative development by the end of the Third Five Year Plan?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) to (c). Planning Commission and the Ministry of Community Development and Cooperation have been consistently stressing on the States the need for achieving the targets for Cooperation set during the Third Five Year Plan and for appropriate financial allocations being made.

This question based on a detailed review of the performance in the field of Cooperation during the first

year of the Third Plan was discussed at the Conference of the State Ministers of Cooperation at Lucknow recently. The Planning Commission and the Ministry are now exploring procedures such as can prevent the diversion of funds meant for Cooperation to other Sectors under the stress of competing priorities in the States.

**Shri P. R. Chakraverti:** What steps have been taken by the Government against the officials who were opposed to the basic policy of the Government about the co-operative movement?

**Shri Shyam Dhar Misra:** The steps taken are, change of law, transfer of officials and the education of officials in the co-operative institutions.

**Shri P. R. Chakraverti:** What stands in the way of distributing lands received by reclamation or donation to landless people on co-operative basis?

**Shri Shyam Dhar Misra:** This is exactly the policy recently adumbrated that all Government waste land and all lands reclaimed should, as far as possible, be given to co-operative farming societies. To some extent it has been taken up by the States. But, I think it will take some time before this policy is fully accepted at all levels.

**Shri Subodh Hansda:** May I know whether there is shortfall in the programme in some of the States which are the States where there is shortfall in this programme and whether the shortfall in the programme is due to lack of Government machinery or due to lack of public interest?

**Shri Shyam Dhar Misra:** Lack of interest is almost at all levels. It is a question of competing priorities as I have stated in the main answer. There are many priorities given by the States and by other sectors of economy. Therefore it cannot be said that it is at this level and not at the other level. It is almost at all levels.

**Shri A. P. Jain:** There are two types of institutions in co-operation: large-size co-operative societies and village co-operative societies. What are the

comparative successes and failures of the two?

**Shri Shyam Dhar Misra:** This question was examined by the Survey Committee of the Reserve Bank and also later. As a matter of fact, it was the Survey Committee of the Reserve Bank which suggested that the large-size societies were not functioning properly. They were too large, and the cooperative content was not there. As regards the village societies, some of them are weak. They are getting revitalised and I think these village societies which will ultimately become service societies will function properly.

**Shri A. P. Jain:** My question was about actual performance and not the theoretical concept of who recommended and who did not recommend.

**Mr. Speaker:** Actual performance: can that be answered now?

**Shri Shyam Dhar Misra:** I have given the answer. Service co-operatives as in the concept of today will be better than large-size societies. That is why we have changed from the large-size to village societies.

**Shri A. P. Jain:** My question was not that.

**Mr. Speaker:** The Minister is answering.

**The Minister of Community Development and Co-operation (Shri S. K. Dey):** The societies which are big are doing business, but not having the co-operative character. The societies which are too small are inadequate to give service. That has been the experience.

**Shri Tyagi:** Both are wrong.

**Shri S. K. Dey:** Therefore, we have accepted the formula of something in between with a population of approximately 3000, covering about 600 families who can become potential members of the society.

श्री विभति मिश्र : अध्यक्ष महोदय,  
प्रधान मंत्री जी कहते आए हैं कि हजार  
आदमियों . . . .

अध्यक्ष महोदय : मैंने देशमुख साहब को बुलाया है ।

श्री विभूति मिश्र : एक बात . . .

अध्यक्ष महोदय : आप ऐसे नहीं पूछ सकते हैं ।

**Dr. P. S. Deshmukh:** Is it not a fact that in the course of the Lucknow Conference, it was discovered that there was a very large percentage of societies which were not functioning properly and which deserved to be liquidated, and if so, may I know what the percentage of such societies is and what steps are being taken in the matter?

**Shri Shyam Dhar Misra:** The percentage of weak societies in the Third Plan is about 25 per cent, and it is expected that about 15 to 20 per cent of the societies will be revitalised, but it is necessary to liquidate the others. The decision at the conference was that these societies should not be revitalised but they must be liquidated forthwith.

**Shri Bhagwat Jha Azad:** May I know how far the removal of the chronic defects which have been so often highlighted and the consequent change in the law which has been referred to by the hon. Deputy Minister just now have been able to make up the short fall that is so clearly evident in the co-operative movement during the Third Five Year Plan period?

**The Minister of Community Development and Co-operation (Shri S. K. Dey):** Ultimately it is not the law that is going to determine the future of the co-operative movement. . . . .

**Shri Bhagwat Jha Azad:** But, just now, the Deputy Minister has stated that the law is being changed.

**Shri S. K. Dey:** . . . That will be only a minor factor. The main factor that can contribute to the vitalisation of the co-operative movement

will be an alert and organised public opinion.

**Shri Bhagwat Jha Azad:** Our questions are not replied to but only sermons are often being given to us. We want to know how far the consequent change in law, which has been referred to by the Deputy Minister just now, has been able to make up the shortfall in the co-operative movement as envisaged in the Third Five Year Plan. That is the question which should be answered and not some general answer given.

**Shri S. K. Dey:** The law itself is not proving adequate. Therefore, very serious and intensive efforts are being made to create public institutions which can give support.

**Mr. Speaker:** Has the answer come now?

**Some Hon. Members:** No.

**Shri D. C. Sharma:** May I know what efforts the Ministry is making to introduce co-operative societies at the school, college and university levels in this country?

**Shri Shyam Dhar Misra:** There was a team which recommended about the training programme for those purpose at the school, college and university levels. This has been accepted by the Vice-Chancellors' Conference and the University Grants Commission for the university level. As regards the schools and colleges, we have taken up the matter through the Education Ministry with the States, and they have started only since the last one year, and I think that in the course of the next three years it will come up.

श्री विभूति मिश्र : माननीय मन्त्री जी ने कहा है कि तीन हजार आदमियों पर कोऑपरेटिव बनाई जाए । प्रधान मन्त्री जी बराबर कहते आए हैं कि एक हजार की आबादी पर सर्विस कोऑपरेटिव बननी चाहिए । दूसरी बात उन्होंने कही है कि आफिशल्व के हाथ से नान-आफिशल्व के हाथ में यह चीज भानी

चाहिये। मैं जानना चाहता हूँ कि प्रधान मन्त्री जी की बात चलेगी या आपकी चलेगी ?

**Shri S. K. Dey:** This decision was based on a special study made at the instance of Government by a committee headed by Shri V. L. Mehta. The report of the V. L. Mehta Committee was examined in the Ministry, in the Planning Commission and in the central committee headed by the Prime Minister himself.

**श्री यशपाल सिंह :** क्या यह सच नहीं है कि एमरजेंसी डिक्लेयर होने के बाद सहकारी समितियों का सबसे कम रजिस्ट्रेशन हुआ है ? यदि यह सच है तो क्या यह एडिवाइजबल नहीं होगा कि एमरजेंसी तक इस सहकारिता आन्दोलन को रोक दिया जाए ?

**श्री श्यामधर भिन्न :** यह एडिवाइजबल नहीं होगा। यह और भी जरूरी है कि इस आन्दोलन को और तीव्र किया जाए।

### सड़क बोर्ड

\* ३५०. श्री हेम राज : क्या परिवहन तथा संसार मन्त्री ६ नवम्बर, १९६२ के तारान्तिक प्रश्न संख्या ५८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सड़क बोर्ड की स्थापना के बारे में इस बीच कोई अन्तिम निर्णय हो गया है ; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

परिवहन तथा संसार मंत्रालय में  
नोवहन मंत्री (श्री राज बहादुर) :  
(क) यह विषय अभी भी विचाराधीन है।

(ख) सवाल पंदा नहीं होता।

(b) Does not arise.]

**Shri Hem Raj:** May I know for how long the matter has been under examination and when the scheme will be finalised?

**Shri Raj Bahadur:** The question is beset with certain difficulties, constitutional and others. Unless the States agree that a certain part of their authority and functions could be transferred to the proposed Road Board, it is not possible to make much headway; we are trying to examine the question in consultation with them.

**Shri Hem Raj:** How many of the State Governments have sent their opinions so far, and how many of them have not sent?

**Shri Raj Bahadur:** That cannot be said at this stage.

**Shri D. C. Sharma:** May I know whether it is possible for Government to have a Road Board which will deal only with national highways and those roads which are within the jurisdiction of the Central Government, and leave the others for the time being to the States?

**Shri Raj Bahadur:** Even in regard to national highways, I think the hon. Member is aware that the execution of work, that is, construction and maintenance, is still carried on by the State PWDs. As such, if it is envisaged that the proposed Road Board also does this work of construction and takes it over, it will mean a vast organisation in regard to which we are finding difficulty.

**Shri Tyagi:** Does the Border Roads Committee presided over by the Prime Minister also come under the same Ministry and does the Minister have a controlling hand over it?

[(a) The matter is still under examination.]